

Chowdhary, Shri Saifuddin

Reddy, Shri C. Janga

Dandavate, Prof. Madhu

Reddy, Shri S. Jaipal

Kurup, Shri Suresh

Saha, Shri Ajit Kumar

Mahata, Shri Chitta

Sait, Shri Ebrahim Sulaiman

Malik, Shri Purna Chandra

Shahabuddin, Shri Syed

Pandey, Shri Kali Prasad

Tiraky, Shri Piyus

Patel, Shri H. M.

[English]

12.29 hrs.

[MR DEPUTY SPEAKER *in the Chair*]

MR. SPEAKER: Subject of correction,
the result * of the division is:

MATTERS UNDER RULE 377

[Translation]

Ayes : 172

(i) **Need to declare the road between
Nasirabad and Mhow as a
National Highway**

Noes : 17

The motion was adopted.

SHRI G. M. BANATWALLA: We register
our strong protest and walk out.

*Shri G. M. Banatwalla and some other hon.
Members then left the House.*

S. BUTA SINGH: I introduce the Bill.

SHRI BALKAVI BAIRAGI (Mandsaur):
Mr. Deputy Speaker, Sir, the road from
Nasirabad Cantonment of Rajasthan to
Mhow, an important Cantonment of mad-
hya Pradesh passes through another Can-
tonment at Neemuch. The present
condition and maintenance of this road is
very poor. The entire traffic from Bombay
to Delhi via Ajmer-Jaipur passes through
this road. Lakhs of vehicles move on this
road round the clock. It is becoming very
difficult day by day for the Governments of
Madhya Pradesh and Rajasthan to main-
tain this busiest road. The Government of
Madhya Pradesh have sent its recent prop-
osals to the Central Government to declare
the road from Neemuch to Mhow as a

* The following Members also recorded their votes:

Ayes: Prof. Salahuddin, Shri Harpal Singh, Shri Nawal Kishore Sharma and
Dr. G. S. Rajhans;

Notes: Shri V. S. Krishna Iyer and Shri Mohd. Mahfooz Ali Khan.

[Shri Balkavi Bairagi]

national Highway. The pressure and density of traffic on this road is increasing day by day.

It is essential that Central Government should take over the road from Nasirabad to Mhow under its control in the public interest and declare it a National Highway. It would also cover the portion of road from Neemuch to Mhow as well. I would like to request the Central Government that it should include this National Highway in its top priorities and should do justice with this area.

- (ii) **Need to direct the Government of Madhya Pradesh to ensure appointment of teachers in all schools in the backward areas.**

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Deputy Speaker Sir, Madhya Pradesh is quite backward in the field of education. Approximately one third population of the State consists of tribal Harijans. They reside mostly in the forests and hilly areas. The Government has given a lot of importance to education but in the Madhya Pradesh there is a perpetual shortage of teachers in primary and secondary schools. The teachers have not been made available even in the developed areas and at the places where transport facilities are available. In the rural areas the conditions of schools are very bad and dearth of teaching staff also persists. Today when the backward class and tribal Harijans have started taking interest in education, they are unable to get proper education due to the dearth of teachers. In rural areas there is acute shortage of schools for the girls. The parents of girls living in rural areas ask them to discontinue their studies after primary or pre-secondary stage, because they are not in a position to afford the expenditure involved in the education of their daughters beyond their native place. The truth is that in the rural area there are neither proper school buildings, nor teachers. The students of rural areas face hardships in getting admission in the

schools situated in the urban areas. It is beyond imagination for the tribal students living in remote rural areas to come and study in the towns. The irony is that on the one hand unemployment among educated youth is increasing and on the other hand, the shortage of teachers in schools still persists.

I request the Central Government to instruct the Government of Madhya Pradesh to appoint teachers for every school to teach girls and boys without any delay so that proper education may be imparted and unemployment problem too is solved to some extent.

[English]

- (iii) **Need to remove discrimination in regard to the supply of power to certain companies in Karnataka**

SHRI KESHAORAO PARDHI (Bhandara): Because of acute shortage of power, the high tension industries in Karnataka are being subjected to 70-80% power cut. However, despite such power cut, a few units in the State have managed to get additional power supply from NTPC's generating unit in the State. One company has been receiving supply of additional power @ 3 lakhs units per day from 3rd February, 1987 and this fact has been acknowledged by the firm itself in the Directors' Report of the company for 1986-87.

It is understood that other industrial units are also receiving additional power supply from NTPC's unit in Karnataka.

Discrimination in the matter of supply of power to some units is against the provision of the Electricity Act 1948, which stipulates that there shall not be any undue preference to any person or particular unit in such matters.

The Government is, therefore, urged upon to take immediate and appropriate measures to go into the matter and remove and discrimination, if it exists.